

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL Nos. 130, 112 & 136 of 2014

Dated: 2nd July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 130 of 2014

M/s. Century Pulp & Paper Appellant(s)

Versus

Uttrakhand Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. M.L. Lahoty

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

Appeal No.112 of 2014

India Glycols Ltd. ... Appellant(s)

Versus

Uttrakhand Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.L. Lahoty

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

**Appeal no. 136 of 2014 &
IA-236 of 2014**

M/s Birla Tyres Kesoram Industries ... Appellant(s)

Versus

Uttrakhand Renewable Energy Development & Anr. ... Respondent(s)

**Counsel for the Appellant(s): Mr. Prashanto Chandra Sen
Ms. Raj Kumari**

**Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Suraj Singh for R.1
Mr. Buddy A. Ranganadhan
for R.2**

ORDER

As a last chance time is given to the learned counsel for the Respondent – State Commission to file the reply on or before 07.07.2014 after serving copy on the other side.

The learned counsel for the Respondent No.1 in Appeal no. 136 of 2014 is filing his reply today in the Registry after serving copy on the other side.

Post these matters for hearing on **11.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js